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GOVERNMENT OF TAMIL NADU

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# TAMIL NADU GOVERNMENT GAZETTE

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Aadi 13, Thiruvalluvar Aandu-2041.

## Part II—Section 2

**Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.**

### NOTIFICATIONS BY GOVERNMENT

#### BACKWARD CLASSES, MOST BACKWARD CLASSES AND MINORITIES WELFARE DEPARTMENT

DATE OF COMING INTO FORCE OF THE TAMIL NADU STATE MINORITIES COMMISSION ACT, 2010.

[G.O. Ms. No. 61, Backward Classes, Most Backward Classes and Minorities Welfare (MWRU),  
29th July 2010, Aadi 13, Thiruvalluvar Aandu-2041.]

**No. II(2)/BCMBCM/W/486(g-1)/2010.**

In exercise of the powers conferred by sub-section (3) of Section 1 of the Tamil Nadu State Minorities Commission Act, 2010 (Tamil Nadu Act 21 of 2010), the Governor of Tamil Nadu hereby appoints the 1st day of August 2010, as the date on which the said Act shall come into force.

T.N. RAMANATHAN,  
*Secretary to Government.*